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NOTIFICATION
(INCOME TAX)

NO. 8369 (F.NO.197/214/87-IT(AI): In exercise of the powers conferred by sub-clause (IV) of clause (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Kasturba Gandhi National Memorial Trust, Indore," for the purpose of the said sub-clause for the assessment year 1988-89 and 1989-90.


(DALIP SINGH)

OFFICER ON SPECIAL DUTY.

To,

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Secretary Kasturba Gandhi National Memorial Trust, Indore (M.P.).
2. The Commissioner of Income-tax, Bhopal with reference to his letter No. HQRS/10(23C)(IV)/83/229 dated 28.11.88.
3. All Chief Commissioners of Income-tax.
4. Director General (Investigation), North, New Delhi.
5. Director General (Investigation), South, New Delhi.
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